GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3061 ANSWERED ON:12.12.2012 OVERSIGHT COMMITTEE OF AIR INDIA Dutt Smt. Priya Sunil

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has recently constituted an Oversight Committee to monitor the implementation of Turn Around Plan/Financial Restricting Plan by Air India;
- (b) if so, the details thereof;
- (c) whether this Committee has so far made any recommendations regarding the implementation aspects; and
- (d) if so, the action taken or proposed to be taken on these recommendations?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a): Yes, Madam.
- (b): The Oversight Committee is headed by Secretary, Civil Aviation. The Secretary, Department of Expenditure, Additional Secretary & Financial Advisor, Ministry of Civil Aviation, Chairman and Managing Director, Air India Limited, Chairman, SBI Capital Markets Limited and Joint Secretary, Ministry of Civil Aviation are the other members. The Committee is required to prepare in detail the actionable items of milestones to be achieved by Air India and review them rigorously on monthly basis.
- (c) and (d): So far the Committee has held three meetings to review Air India's performance, especially the milestones specified in the TAP, and on its recommendations, equity to the tune of 4000 crores have been released to Air India till now.